

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 26/2016

IN THE MATTER OF:

M/s. Inter Globe Enterprises Ltd.
Vs.
M/s Inter Globe Pvt. Ltd.

.....PETITIONER

.....RESPONDANT

SECTION:

Under Section 391-394

Order delivered on 07.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

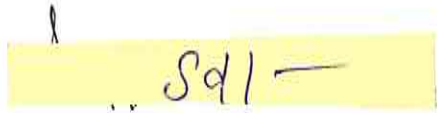
DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner :-

For the Respondent :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 25th August 2017.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Deepak (07.07.2017)